

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 25<sup>th</sup> day of April, 2018

Present:

**Hon'ble Dr. Murtaza Ali, Member-JM  
Hon'ble Mr. Gokul Chandra Pati - AM**

Contempt Petition No. 330/165/2016  
In  
Original Application No. 330/1173 OF 2016  
(U/S 19, Administrative Tribunals Act, 1985)

Bipendra Nath Verma, S/o Late Mukteshwar Nath Verma

Resident of 196 G/2 Ellora Enclave Radha Swami Nagar Dayal  
Bagh, Agra.

.....Applicant.

By Advocates – Shri S. W. Ali

**V E R S U S**

1. Shri Rajeev Mishra, General Manager, NE Railway,  
Gorakhpur.
2. Sri D. K. Jairaj, Financial Adviser/Chief Account Officer, NE  
Railway, Gorakhpur.
3. Smt. Chanchal Jain, Branch Manager, State Bank of India,  
100 ft. road, Dayal Bagh, Agra 282005 through its Branch  
Manager.
4. Sri Rajendra Kumar Sharma, Assistant General Manager,  
Centralized Pension Processing Centre,  
State Bank of India, 3<sup>rd</sup> Floor Chandni Chowk, Delhi 110006.  
..... Respondents.

By Advocate : Shri R. K. Shukla.

**ORDER****Delivered by Hon'ble Dr. Murtaza Ali, J.M. :**

None present for the applicant. Shri D. Tiwari proxy counsel for Shri R. K. Shukla, learned counsel for the respondents is present.

2. Learned counsel for the applicant was also not present on the last listed date i.e. on 26.03.2018. Learned counsel for the respondents submitted that the compliance affidavit has already been filed and the order dated 08.09.2016 passed by this Tribunal has already been complied with.

3. In view of the above as the order of this Tribunal dated 08.09.2016 passed in O.A. No. 330/01173/2016 has already been complied with, the contempt petition is liable to be dismissed.

4. Accordingly, contempt petition is dismissed and notices issued to the respondents are discharged.

**MEMBER - A**

Shashi

**MEMBER-J**